

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 510 TO BE ANSWERED ON: 07.02.2023**

**Fertilizers requirement of Andhra Pradesh**

**510: SHRI KANAKAMEDALA RAVINDRA KUMAR:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the details of different types of fertilizers that have been allocated to Andhra Pradesh before each cropping season viz., Rabi and Kharif season since May 2017;
- (b) whether Government has witnessed any increase in the requirement/consumption pattern of fertilizers allocated to the State;
- (c) if so, the details thereof;
- (d) the details of mechanism that exist to ensure that allocated fertilizers are received and utilized by the intended farmers since May 2017;
- (e) whether diversion of fertilizers to unscrupulous elements instead of intended beneficiaries, have come to the knowledge of the State Government; and
- (f) if so, the details thereof and action taken thereon?

**ANSWER**

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS  
**(SHRI BHAGWANTH KHUBA)**

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(a): The fertilizer wise allocations to Andhra Pradesh since 2017 is enclosed as **Annexure -I.**

(b) & (c): As per the information provided by the State Government, there is no increase in consumption of fertilizers and the fertilizer consumption is within the estimated requirement as per the fertilizer recommended doses of State Agriculture University.

(d): As per the information provided by the State Government, following steps are generally taken to ensure that allocated fertilizers are received and utilized by the intended farmers:

1. State Fertilizer requirement for Kharif and Rabi seasons is assessed based on the cropped areas and as per proposals received from the Mandals and the quantities will be approved by the Department of Fertilizers (DoF), Government of India in the Zonal conferences conducted for Kharif and Rabi seasons.

2. Based on the season wise allocation of the Fertilizers by the DoF, the State Government prepares the Month wise, District wise and Grade wise plan and upload the details in the iFMS Portal.

3. DoF communicates the Month wise, Grade wise and Company wise supply plan at the end of every month for the coming month.

4. In consultation with the supplying companies, District Agricultural Officers and the actual area sown, the State government prepares the district wise, Grade wise and Company wise distribution plan and communicates to the Districts and the supplying companies.

5. The fertilizer stocks are distributed by the manufacturing companies to the Private Wholesale dealers & Retail dealers and to the Nodal Agency i.e. A.P MARKFED. The Private wholesale dealers supply the fertilizer stocks to the Retail dealers as per the discretion of the DAOs.

6. The Nodal Agency (A.P MARKFED) distributes the fertilizers to PACS and RBKs as per the advice of DAOs.

(e) & (f): As per the information provided by the State Government, no such diversion incidences have come to the notice.

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**ANNEXURE – I**

**Season wise Fertilizer allocations to Andhra Pradesh State**

(Qty in LMTs)

**1. Season : Kharif**

<b>S.No.</b>	<b>Year</b>	<b>Urea</b>	<b>DAP</b>	<b>SSP</b>	<b>MOP</b>	<b>Complexes</b>
1.	2017	7.50	1.70	1.10	1.20	5.00
2.	2018	8.00	2.00	1.20	1.50	5.50
3.	2019	8.00	1.50	1.00	1.20	5.25
4.	2020	8.00	2.00	1.00	1.20	5.00
5.	2021	8.00	2.50	1.20	1.57	7.00
6.	2022	8.00	2.25	0.95	1.41	6.41
<b>TOTAL</b>		<b>47.5</b>	<b>11.95</b>	<b>6.45</b>	<b>8.08</b>	<b>34.16</b>

**2. Season : Rabi**

<b>S.No.</b>	<b>Year</b>	<b>Urea</b>	<b>DAP</b>	<b>SSP</b>	<b>MOP</b>	<b>Complexes</b>
1.	2017-18	8.50	2.00	1.00	1.20	6.50
2.	2018-19	9.50	2.00	1.00	1.50	7.50
3.	2019-20	9.50	1.50	1.00	1.50	6.75
4.	2020-21	9.50	2.00	1.00	1.60	8.50
5.	2021-22	9.00	1.95	0.99	1.50	10.00
6.	2022-23	8.65	1.95	0.85	1.68	9.56
<b>TOTAL</b>		<b>54.65</b>	<b>11.4</b>	<b>5.84</b>	<b>8.98</b>	<b>48.81</b>

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